

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.70/(MAH)/2014

CORAM:


Present: SHRI BHASKARA PANTULA MOHAN
MEMBER (J)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE PARTIES: Mr. B V Kshatriya & Ors.
V/s.
M/s. Bhikusa Papers Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1)	Mr. HATTEK PATIL KEYSTONE PATTNAY	Respondents	
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2)	Mr. Naresh S. Prind.	Practising Company Secretary i/o Dharmraj.	
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ORDER

T.C.P. No.70/397-398/CLB/MB/MAH/2014

1. The Learned Representatives of both the sides are present.
2. It is represented by the Counsel of the Petitioner that they are trying for an Amicable Settlement and in order to facilitate the same, the matter is posted to **18.01.2018** for reporting compliance.

11.12.2017

Aah

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)